

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.2- IA/605(AHM) 2024
In
CP(IB) 28 of 2017

Proceedings under Section 10 IBC

IN THE MATTER OF:

Diamond Power Transformers Ltd
V/s
Indian Overseas Bank Ltd & Ors

.....Applicant

.....Respondent

Order delivered on 22/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Liquidator : Mr. Nitin Parikh, Advocate
For the Respondent :

ORDER

IA/605(AHM) 2024

This is an application filed by the applicant / liquidator to take on record the 25th Progress Report for the period of 1st January, 2024 to 31st March, 2024 stated there in that the one of the assets of the corporate debtor is under attachment with ED for which an appeal is pending before the Appellate Authority. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, **IA/605(AHM) 2024** stands disposed off.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)